

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/2017/8903/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Utpal Prasad,
District & Sessions Judge
Chirang, Kajalgaon

Dated Guwahati, the 21st October, 2022.

Sub:- **Casual leave.**

Ref:- No.DJCH.I-52022/3207 Dated 19.10.2022

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 19.10.2022**, as prayed for.

The Addl. District & Sessions Judge, Chirang, Kajalgaon would remain in charge of your Court & office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-08/2017/ 8904/A, dated , 21-10-2022
Copy to:

1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)

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